GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 1441 TO BE ANSWERED ON THE 01/08/2025

PROBLEMS FACED BY MANGO FARMERS IN ANDHRA PRADESH

1441. SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government is aware about the problems being faced by mango and other farmers in Andhra Pradesh;
- (b) whether Government is also aware that mangoes are sold at just ₹2 per kg by farmers and the farmers are in real distress;
- (c) whether it is also a fact that the mongoes so purchased are sold in the market at the rate of ₹100 to ₹150 per kg; and
- (d) if so, the constraints faced by Government in fixing Minimum Support Price (MSP) for mangoes along with 21 other crops for which MSP is declared for every Kharif and Rabi crops?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) to (c): In order to protect the farmers due to decrease in the market price of perishable agricultural & horticultural crops including mango & the crops for which the Minimum Support Price (MSP) is not announced, Government of India implements Market Intervention Scheme (MIS), a component under PM-AASHA. The objective of intervention is to protect the growers of these commodities from making distress sale in the event of a bumper crop during the peak arrival period when the prices tend to fall below economic levels and the cost of production. The condition is that there should be at least a 10 percent decrease in the ruling market prices over the previous normal year. The scheme is implemented at the request of State/UT government, which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation.

Government has introduced a new component of Price Differential Payment (PDP) under Market Intervention Scheme (MIS) from 2024-25 season for direct payment of the price difference between the Market Intervention Price (MIP) and the selling price to the farmers of perishable crops. States/UTs have an option to choose either to do physical procurement of the crop or to make the differential payment between the MIP & Sale Price to the farmers.

Government of Andhra Pradesh has reported that the market price of mango in the state for current 2025-26 season has been fallen below the cost of production. On the request of Government of Andhra Pradesh, Government of India has accorded sanction for implementation of Price Deficiency Payment (PDP) under Market Intervention Scheme (MIS) in the state for the coverage of 1,62,500 MT of totapuri variety of mango for 2025-26 season at a Market Intervention Price (MIP) of Rs. 1490.73 per quintal.

(d): Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. The Union Budget for 2018-19 had announced to keep MSPs at levels one and half time of the cost of production. Accordingly, Government had consistently increased MSPs for all mandated Kharif, Rabi and other commercial crops with a minimum margin of 50 percent over all India weighted average cost of production from the year 2018-19 onwards. The 22 mandated crops include 14 Kharif crops viz. paddy, jowar, bajra, maize, ragi, tur (arhar), moong, urad, groundnut, soyabean, sunflower, sesamum, nigerseed, cotton and 6 Rabi crops viz. wheat, barley, gram, masur (lentil), rapeseed & mustard, safflower and two commercial crops viz. jute and copra.

The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, widely grown, item of mass consumption, essential for food security, among others.
